

**COURT – I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 102 of 2011 &  
I.A. No. 174 of 2011**

**Dated : 12<sup>th</sup> January, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Haryana Vidyut Prasaran Nigam Limited ... Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission & Ors.....Respondent(s)**

Counsel for the Appellant(s): Mr. Sanjay Singh

Counsel for the Respondent(s): Ms. Shikha Ohri for R.1  
Ms. Surbhi Sharma for R.2 & R.3

**ORDER**

Post the matter for hearing on **24.01.2012.** In the meantime, Rejoinder be filed on or before 19.01.2012 after serving copy on the other side.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**ts/ks**